

**NATION GREEN TRIBUNAL
PRINCIPAL BENCH**

Faridkot House
Copernicus Marg
New Delhi – 110001

No.:- NGT(PB)/3/JUDICIAL/2014/9(LD)

Dated: - 02.05.2020

CIRCULAR

(Subject: Functioning of NGT Western Zonal Bench, Pune- reg)

In continuation of the Circular No. NGT(PB)/3/JUDICIAL/2014/8(LD) dated 14.04.2020 with respect to functioning of Western Zonal Bench, Pune, it is hereby informed that the Competent Authority has been pleased to order that the sitting of Western Zonal Bench, Pune from NGT Pune premises shall tentatively be effective from 01.07.2020. Till then, the said Bench shall continue to function through Video Conferencing from the Principal Bench, Delhi.

Ld. Registrar, WZB, Pune is requested to issue a general notification for information of all concerned.

Sd/xxxxxx
(Ashu Garg)
Registrar General

To:

1. PPS to Hon'ble Chairperson, NGT
2. PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member, NGT
4. Hon'ble Mr. Siddhanta Das, Expert Member, NGT
5. PA to Registrar General, NGT (PB)
6. Ld. Registrars, NGT (all zonal benches) with a request to bring the circular to the notice of all concerned.
7. Ld. Deputy Registrars and Ld. Assistant Registrars (all benches)
8. Ld. Secretary, Ministry of Environment, Forest and Climate Change
9. Ld. President / Ld. Vice President / Ld. Secretary, NGT Bar Association
10. Notice Board, NGT
11. Website of NGT
12. Guard file